

of transport has been successful from the point of view of the Production Ministry?

Shri Satish Chandra: As far as possible, industrial areas in the south receive their supplies from coal fields in Hyderabad, Madhya Pradesh and Vindhya Pradesh. The higher grades of coal which are not available there, have to be transported from Bengal and Bihar fields.

Shri P. C. Bose: What was the stock position in the previous year? What is the quantity that is considered to be by the Government as normal stock?

Mr. Deputy-Speaker: Has the hon. Minister any information?

Shri Satish Chandra: I will require notice.

Shri Bansal: May I know if the Minister is aware that a large number of brick kilns are standing idle on account of the lack of inferior quality coal?

Shri Satish Chandra: Brick kilns generally consume inferior quality of coal. I could not understand the question.

Shri Bansal: The question is this. The hon. Minister just now said that the very fact that it is inferior quality of coal is responsible for this accumulation of stocks. My question is that if it were so, the brick kilns would not be standing idle.

Shri Satish Chandra: I said that the difficulty of transport and the lesser demand for inferior qualities—both factors put together—are responsible for accumulation of stocks.

Shri T. B. Vittal Rao: May I know the quantity of coal transported by rail and sea during 1955? How does it compare with 1954?

Shri Satish Chandra: I will require notice.

SMALL SCALE INDUSTRIES

***215. Shri Krishnacharya Joshi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have launched any scheme of hire purchase to provide essential machines to aid Small Scale Industries in the country; and

(b) if so, what are the conditions prescribed for such hire purchase schemes?

The Minister of Industries (Shri Kanungo): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 10.]

Shri Krishnacharya Joshi: What are the various types of machines supplied so far, and what is the total cost?

Shri Kanungo: The demand so far, over a period of three months, has been of the order of Rs. 7 lakhs. and the machines are mostly for wood and metal working.

Shri Krishnacharya Joshi: From the statement it appears that the earnest money is liable to be forfeited if the hirer refuses to accept delivery. May I know in how many cases money has been forfeited?

Shri Kanungo: Not yet, and I hope there will be none.

Shri S. V. Ramaswamy: May I know if the attention of the Government has been drawn to the fact that men of small means and even social welfare institutions want to buy these machines and they are unable to get even any information about them? If that is so, are Government taking any steps to set up any institution for furnishing such information, for importing such machines and supplying them?

Shri Kanungo: That is exactly the object for which the regional institutions are meant. They have been getting plenty of enquiries, and the relevant parties may be referred to them.

Shri S. V. Ramaswamy: May I know whether these institutions stock any small-scale machines imported, for instance, from Japan, Switzerland and Norway, and whether they are sold to the parties who are in need of them?

Shri Kanungo: They do not stock them yet, but they give them advice about the right type of machine and get it for them from wherever it is available.

Shri Kasliwal: May I know whether the scheme of hire-purchase is applicable only to industrial estates or other areas also?

Shri Kanungo: To everybody.

सेठ अचल सिंह : क्या सरकारर यह मुनासिब नही समझती है कि छोटी छोटी इंडस्ट्रीज के वास्ते मशीनें बनायी जायें और लोगों को दी जायें ताकि लोगों को रोजगार मिले ?

श्री काननगो : हमारे मुल्क में कुछ ऐसी मशीनें बनती हैं और आयन्दा नई मशीनें बनाने की कोशिश की जायेगी ।

TRANSGRESSION BY PAKISTAN PLANES

***218. Shri Gidwani:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that two Pakistan Air Force planes had transgressed the Indian territory near Khalra border 30 miles from Amritsar; and

(b) if so, what action Government have taken in the matter?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) A protest has been lodged with the Government of Pakistan.

Shri Joachim Alva: Has Government noted the statement of Air Marshal Gamun, the British Chief of the Pakistan Air Force, sometime towards the end of last year that the intensity, range and the fire power of the Pakistan Air Force had reached their highest point?

Shri Anil K. Chanda: I submit that has nothing to do with this question.

Mr. Deputy-Speaker: This is about a transgression by Pakistani planes.

Dr. Ram Subhag Singh: May I know whether Government takes any precaution after making a protest to the Government of Pakistan because in the case of Chhad, during the last session a reply was given that the Government had made a protest to the Government of Pakistan, but after that another incident occurred on the 17th?

Shri Anil K. Chanda: There have been several such incidents on the West Pakistan border of this nature. On the 24th January we made a formal protest to the Pakistan Government with regard to this particular case. We have not yet received their reply.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I just wish to say that with regard to a plane flying over our territory, it is difficult to prevent the plane flying over; you must shoot it down. These things might occur accidentally. But why we protested was, if this kind of thing occurs repeatedly, then it is not so much of an accident. Then there appears to be perhaps some deliberation about it.

Shri Joachim Alva: Has Government noted a dangerous tendency that is now prevalent—and the tendency may have very harmful consequences on our own territory from Pakistan—with regard to the flying of balloons from one territory to another and the protests that are taking place in some parts of the world?

Shri Jawaharlal Nehru: No balloons have come to India.

Shri D. C. Sharma: May I know if any attempts have been made by Government to ascertain the causes of these accidental or deliberate trespasses over our territory?

Shri Jawaharlal Nehru: I do not know what the hon. Member means.